

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, CENTRAL  
DISTRICT, TIS HAZARI COURTS, DELHI.

DUTY ROSTER FOR THE MONTH OF DECEMBER-2020,CENTRAL DISTRICT

The following Ld. Metropolitan Magistrates, Central District will work as Duty Magistrates, on the dates noted against their names, as given in the table below.

Sl. No.	Name of Ld. MMs.	Days of Duty	Holidays	Court Room No.
1	Sh. Sahil Monga, MM R/o C-603, ATS, ATS Advantage, Indrapuram, Ghaziabad	01-12-2020		2, CBA-II
2	Sh. Anurag Thakur, MM 8/10, Delhi Govt. Officers Flats, Probyn Road, Banarsi Dass Estate, Delhi	02-12-2020	<u>30-12-2020</u>	26
3	Ms. Charu Asiwai, MM A-125, DDA Flats, Near Ranjeet Nagar, New Delhi	03-12-2020	<u>31-12-2020</u>	37
4	Sh. Gaurav Sharma, MM H. No. 303, SFS Flats, Mukharjee Nagar, Delhi.	04-12-2020		241
5	Ms. Shivli Talwar, MM F-48, Mansarovar Garden, New Delhi.	05-12-2020		247
6	Ms. Kratika Chaturvedi, MM Flat No. 105, Type IV, KKD Courts Residential Complex, Delhi.	07-12-2020 08-12-2020		1, CBA-I
7	Ms. Poorva Mehra, MM Flat No. 201, Seina Tower, Omex Height, Sec. 86 Neharpar, Faridabad.	<u>09-12-2020</u>	<u>06-12-2020</u>	343
8	Ms. Shama Gupta, MM H. No.A-69, Majlis Park, Azadpur, Delhi Mob. 8527291390	10-12-2020	<u>25-12-2020</u>	288
9	Ms. Arjinder Kaur, MM B-402, Judicial Officers Residential Complex, Sector-26, Rohini, Delhi .		<u>28-12-2020</u> <u>29-12-2020</u>	32
10	Ms. Mahima Rai Singh, MM 10/XII, First Floor, Sanjay Nagar, Near Gulabi Bagh, Delhi.	11-12-2020		273
11	Ms. Arushi Parwal, MM R/o C-406, Gitanjali Apartments, Karkardooma, Delhi.	14-12-2020	<u>13-12-2020</u>	203, CBA-II
12	Ms. Prigya Gupta, MM 110/5, Second Floor, B.D. Estate, Timarpur, Delhi.	15-12-2020		272
13	Ms. Bhujali, MM 22/630, Radha Colony, Barahi Road, Bahadurgarh, HR	16-12-2020 17-12-2020		201, CBA-II
14	Ms. Gita, MM Flat No, B-1, DA Flats, Model Town, Delhi Mob. 9821668167	18-12-2020	<u>12-12-2020</u>	180
15	Ms. Deepika Singh, MM B-78/1, 3 <sup>rd</sup> Floor, suraj Park, Near Mount Abu Public School, Sector-18, Rohini, Delhi. Also at : H. No. 14, Third Floor, Gandhi Square, Malka Ganj, Near Hansraj College, Delhi.	19-12-2020		149

*[Handwritten Signature]*

16	Ms. Ishu Singh, MM R/o L-24 Third Floor, Naveen Shahdara, Delhi.	21-12-2020	<u>21-12-2020</u>	202, CBA-II
17	Ms. Sakshi Jainwal, MM R/o E-15/85, Sector-8, Near Sarodaya School, Rohini, New Delhi. Also at- B-803, Judicial Officers Flat, Sector-26, Rohini, Delhi.	22-12-2020		2, CBA-I
18	Sh. Pranav Jishi, MM R/o Flat No. 2015, Delhi Admn. Flats, Gulabi Bagh, New Delhi.	23-12-2020 24-12-2020		286
19	Sh. Vinodh, MM Flat No. 703, Sector-13, Pocket-B, Metro View Apartment, Dwarka, New Delhi.		<u>26-12-2020</u>	1, CBA-II
20	Sh. Rishabh Kapoor, MM H. No. 22, 3 <sup>rd</sup> Floor, Meera Enclave, Behind Park Hospital, Tilak Nagar, Delhi.		<u>27-12-2020</u>	150

01. The Duty Magistrates shall look after the work of :

- Granting remand via VC as per Circular No 6435-6506/CMM/Central/SS/DM/2020 dated 13.06.2020 (Jail Duty Roster)
- Acceptance of bail bond (except of Court functioning physically)
- Dealing with other urgent applications

2. The Duty MM shall also look after the work of Traffic MM (Except work related to Virtual Court), for the month of **December-2020** and shall deal with impounded vehicles only on the day of such duty.

3. The Duty MMs shall also work at Outreach Clinic IHBAS. Near Jama Masjid, Urdu Park, Gate, No. 02, Delhi on all Mondays, on need basis.

04. The Police Officials/Officers can obtain the Mobile Number of Ld. MMs from the office of the undersigned on phone No. 23950919 Extension No. 1177 during office hours and after office hours they may contact Sh. Navdeep, JJA Mobile No. 9910178635.

**Remarks:-**

The Duty Magistrates shall hold Court in their own Court Rooms

A. The duty MM of the day shall report at Video Conferencing Room latest by 10:30AM and shall dispose of the work as per directions of this office contained in office order No. 8340-80/MM/CMM/2008 dated 28-07-2008. The Duty MM shall not ordinarily do the work of any link Magistrate on the day of his/her duty, except when assigned by the undersigned. If such of work an officer comes to him/her, it shall be put up before the next link Magistrate of such officer without formal marking. This issues with the approval of the Ld. District & Sessions Judge (HQs), Dated 16-10-2017 in supersession of earlier order of this office bearing No. 996-1024/CMM/Central/2017 dated 01-02-2017.

B. The Ld. MMs deputed for duty and the staff of their Court who will work on holidays shall be entitled to avail special casual leave (compensatory leave ) in lieu of the duty performed on holidays as per rules. The special casual leave (compensatory leaves) of the MMs through and after verification by the undersigned. The MMs while forwarding the

applications of the staff for grant of such special casual leave (compensatory leave) shall verify that the official concerned had actually worked on a particular date.

C. The Metropolitan Magistrates deputed as duty Magistrate shall not be allowed to avail leave on the day of their duty in any circumstances. Metropolitan Magistrates may only be allowed to change their day of duties on mutual exchange basis with prior permission of the undersigned. If the duty magistrate is not available on any day due to some inevitable reasons, he/she will send a formal request well in advance for change of duty alongwith the written consent/ willingness of the officer agreeing to perform the duty in his/her place, to the office of the undersigned, so that appropriate orders may be passed.

(GAJENDER SINGH NAGAR)  
CMM, CENTRAL DISTRICT, DELHI

No. 13792-13863/CMM/Central/SS/DR/2020

Dated: 26/11/2020

**Copy forwarded for information to:-**

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. Principal District & Sessions Judge (HQs), Delhi.
02. The Ld. Principal District & Sessions Judge (HQs), Delhi.
03. The Ld Officer In-Charge, Pool Car, THC, Delhi
04. The Ld. CMMS, all Districts, Delhi/ New Delhi.
05. The Ld. Secretary, DLSA, Central District, THC, Delhi.
06. The Ld. Administrative Civil Judge, Central District, Delhi
07. The Ld. ACMMs/MMs, Central District, THC and Railway Courts, Delhi
08. The Ld. Principal Magistrates, JJB-I, II & III, Delhi/New Delhi
09. The Director, Prosecution, THC, Delhi.
10. The Commissioner of Police and DCsP, North, Central and West District, Delhi
11. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
12. The Secretaries, Bar Association, THC/PHC/KKD/Rohini/Dwarka & Saket Courts, Delhi.
13. The Nazarat Branch/Filing Section, Central District, THC, Delhi.
14. The AO (J), Computer Branch, Central District, Delhi.
15. The Care Taking Branch, THC, Delhi.
16. The Superintendent Jail, New Delhi/ Law Officer, Tihar Jail/ Lock-Up Incharge, THC, Delhi
17. For uploading on Central Web-site Committee through LAYER.
18. The Video Conferencing Room, THC, Delhi.
19. The Cash Branch, THC, Delhi
20. Reader to CMM, Central District, Delhi.
21. The Dealing assistant (Leave), Judicial Branch and Admn. Branch-I, II & III, Central, THC, Delhi
22. The Guard File.

(GAJENDER SINGH NAGAR)  
CMM, CENTRAL DISTRICT, DELHI